

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 98/BB/ 2017	-	For compliance of remaining office objections raised by registry	Rule-6 of IB	Husqvarna AB(Publ) Vs Allianz Mechanisation India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Abhay 7829736067	PETITIONER	

**ORDER**

Counsel for Petitioner is present. He reported that all objections are complied and also requested to order notice to the Respondent/Corporate Debtor. Issue notice to the Respondent/Corporate Debtor. Registry to prepare notice and Petitioner Counsel is directed to collect the same and serve it on Respondent/Corporate Debtor. List it on 11/12/2017.

  
**Member (T)**

  
**Member (J)**